


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 01.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 255/16	TP 106/17	Hearing	433(e) /433(f)	Organic Industries Pvt. Ltd. Vs Tejkamal Pharmaceuticals Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SUJATHA . H Ph. No. 9036182607	Petitioner (Organic Industries Ltd)	

Counsel for petitioner is present. Memo is filed along with acknowledgment of service of notice on the respondent. Respondent is called, absent. No representation for respondent. Respondent is set ex-parte.

Counsel for petitioner requested time to comply the provisions of I&B Code applicable to the facts of this case.

List it on 11.07.2017.


MEMBER (J)


MEMBER (T)